

**Statement-II***Details of functioning Health and Wellness Centres in the country*

Name of the State	HWCs operational as on June, 2018
Chhattisgarh	98*
Jharkhand	11
Madhya Pradesh	19
Rajasthan	11
Uttar Pradesh	10
Uttarakhand	30
Assam	691*
Manipur	25
Jammu and Kashmir	38
Karnataka	102
Kerala	171
Maharashtra	280**
Tamil Nadu	1163
Telangana	26
TOTAL	2675

\*Includes Non-Bridge Programme Trained Mid- Level Providers posted in HWCs earlier and trained in courses equivalent to BSc Community Health.

\*\* Includes centre managed by Ayurvedic Practitioners (as per State's model).

Total HWCs operational as on March 2018=2675

➤ HWCs operational through MLHPs=1341

➤ HWCs operational in Kerala and Tamil Nadu in PHCs/HSCs without MLHPs=1334

**Low priced Government medicine stores in private hospitals**

†2360. SHRI AHMAD ASHFAQUE KARIM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that medicines are provided by Government at all Government hospitals, general hospitals, primary health centres and sub health centres in the country, however when patients are referred for treatment to higher category of private charitable hospitals, there is no arrangements for providing medicines by Government nor is there Government medicines store for the patients and patients are not benefited due to lack of medicine;

† Original notice of the question was received in Hindi.

(b) whether there is any system in place towards setting up Government medicine store by Central Government and State Governments at such private hospitals; and

(c) the factual position and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Public Health and hospitals is a State subject. Under the National Health Mission (NHM), support is provided to the States/UTs for strengthening their healthcare delivery system including for provision of free essential drugs in public health facilities.

(b) and (c) Information is being collected.

#### **Raising funds to implement NHPS**

2361. SHRI K. T. S. TULSI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has prepared any roadmap or comprehensive plan to generate funds for proper implementation of the Rashtriya Swasthya Suraksha Yojana or National Health Protection Scheme for providing ₹ 5 lakh insurance cover per year to 10 crore families announced during the Budget F.Y. 2018-19; and

(b) if so, the details thereof and if not, whether Government will be able to implement the said scheme properly without there being any allocation in this respect in the Budget F.Y. 2018-19?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b): The Government has approved implementation of Ayushman Bharat-National Health Protection Mission as a Centrally Sponsored Scheme under which both Central and State Governments concerned contribute in the ratio of 60:40 for all States and 90:10 for hilly and North Eastern States. For Union Territories without legislature central Contribution is 100% and Union Territories with legislature the ratio is 60:40.

Wide consultations with the States have taken place and as on 03.08.2018, 28 States have signed the Memorandum of Understanding to implement the scheme.

For the Financial Year 2018-19, Government has allocated ₹ 2000 crores at Budget Estimate stage for implementation of Rashtriya Swasthya Bima Yojana/ National Health Protection Mission.